ITEM NO.5 COURT NO.1 SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).15060/2025

UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION LIMITED & ORS. Appellant(s)

VERSUS

M/S ANANT RAJ LIMITED & ORS. Respondent(s)

[ONLY IA No. 149907/2026 IS LISTED UNDER THIS ITEM]
IA No. 149907/2026 - EARLY HEARING APPLICATION

Date : 16-10-2026 This I.A. was called on for hearing today.

CORAM :
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) Mr. Ankit Agarwal- 3251, AOR

For Respondent(s) Ms. Rooh-e-hina Dua- 3014, AOR
Mr. Arav Pandit, Adv.
Ms. Shreya Arora, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 149907/2026

No case to entertain the application for early hearing is made out. The same is, accordingly, dismissed.

(SATISH KUMAR YADAV) (PREETHI DILEEP KUMAR)
ADDITIONAL REGISTRAR DEPUTY REGISTRAR

Signature Not Verified
Digitally signed by SATISH KUMAR YADAV
Date: 2026.10.16 16:12:05 IST
Reason: